

- (v) Statement showing Action Taken by the Government on the recommendations contained in Chapters I and V of the Twenty-ninth Action Taken Report (Fourteenth Lok Sabha) on "Demands for Grants (2007-08)" of the Ministry of Mines;
- (vi) Statement showing Action Taken by the Government on the recommendations contained in Chapters I and V of the Thirtieth Action Taken Report (Fourteenth Lok Sabha) on "Demands for Grants (2007-08)" of the Ministry of Steel;
- (vii) Statement showing Action Taken by the Government on the recommendations contained in Chapters I and V of the Thirty-fourth Action Taken Report (Fourteenth Lok Sabha) on the subject "Review of Performance of Rashtriya Ispat Nigam Ltd. (RINL)" of the Ministry of Steel;
- (viii) Statement showing Action Taken by the Government on the recommendations contained in Chapters I and V of the Thirty-sixth Action Taken Report (Fourteenth Lok Sabha) on "Demands for Grants (2008-09)" of the Ministry of Coal;
- (ix) Statement showing Action Taken by the Government on the recommendations contained in Chapters I and V of the Thirty-seventh Action Taken Report (Fourteenth Lok Sabha) on "Demands for Grants (2008-09)" of the Ministry of Mines; and
- (x) Statement showing Action Taken by the Government on the recommendations contained in Chapters I and V of the Thirty-eighth Action Taken Report (Fourteenth Lok Sabha) on "Demands for Grants (2008-09)" of the Ministry of Steel.

STATEMENTS BY MINISTERS

Alleged diversion of funds meant for welfare of SCs/STs to Commonwealth Games

MR. DEPUTY CHAIRMAN: Statement by Minister. (Interruptions) It is a Statement by Minister. ...*(Interruptions)*...

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): Sir, with your permission, on behalf of Shri S. Jaipal Reddy...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, before the Statement by Minister, this has to be answered. This is atrocious!

MR. DEPUTY CHAIRMAN: What is it about?

SHRI M. VENKAIAH NAIDU: Sir, this is about the diversion of funds by the Delhi Government from the Scheduled Castes Sub-Plan to the Commonwealth Games. This has happened time and again. Has it become a...*(Interruptions)*... They have taken Parliament for a ride. ...*(Interruptions)*...

SHRIMATI BRINDA KARAT (West Bengal): Sir, this has happened three times. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: Sir, this has happened three times in the House. ...*(Interruptions)*... The House was adjourned on this issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I agree...*(Interruptions)*... Please...*(Interruptions)*... The Government had given assurance...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: No, Sir. We cannot have any other business in the House without discussing that. What is the use? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please, listen to me. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: Sir, we have waited. How much time do they need?

MR. DEPUTY CHAIRMAN: Please, listen to me. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: One week, two weeks, three weeks, four weeks... ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please, listen to me. ...*(Interruptions)*... The Parliamentary Affairs Minister had assured this House, he had said on the floor of this House, that on the diversion of funds, he would...*(Interruptions)*... प्लीज़, बैठिए...*(व्यवधान)*...

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश): उपसभापति जी, बहुत देर से बैठे हैं...*(व्यवधान)*... मंत्री जी ने कहा था कि वे एक हफ्ते में स्टेटमेंट देंगे...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: He had given an assurance on the floor of the House that he would come out with the details as soon as possible, and I think, he would do that before this Session concludes. ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: Sir, let it be placed today. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: He had said that he would make a statement. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is what I am saying. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: He said, 'next week'. The next week, I had raised it again. He again said, 'next week'. That is also over. What is this? They cannot take Parliament for a ride like this. They are doing things casually. It is irresponsible behaviour on the part of the Government. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am saying that before the House adjourns, a statement would be...*(Interruptions)*... because it is an assurance given on the floor of the House. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: Sir, assurance has to be time-bound. We cannot have any other business without resolving this issue. ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: Sir, let the Minister answer. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Narayanasamy, assurance was given that they would come out with...*(Interruptions)*... Twice it was said on the floor of this House that the Minister would come back with details. ...*(Interruptions)*...

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, because it is the Delhi Government and there were three Ministries involved, I would get back to you after talking to the Home Minister ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: What is this answer, Sir? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The House is not concerned whether it is with the Delhi Government or...*(Interruptions)*... Assurance was given...*(Interruptions)*...

SHRI V. NARAYANASAMY: Please listen to me. ...*(Interruptions)*... Sir, Notice was also given...*(Interruptions)*... Sir, notice for Calling Attention was given on the same subject. We could discuss that as a subject for Calling Attention motion in this House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Assurance was given by the hon. Minister. The hon. Member wants to know when he is coming.

SHRI V. NARAYANASAMY: Sir, we have to discuss it in any form, either through Calling Attention or during Short Duration Discussion. It could be discussed like that. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. Calling Attention was over. In response to Calling Attention...*(Interruptions)*... There was a Calling Attention Notice. It was discussed. Then, Members had raised questions as to how the funds were being diverted. The diversions were discussed. The hon. Minister had given an assurance. Then, the hon. Member had raised the matter on another occasion. Twice he made an assurance that he would come back to the House as soon as possible. On the details...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: Sir, let it be done today....*(Interruptions)*...

SHRI V. NARAYANASAMY: Sir, I would ensure...*(Interruptions)*... I would convey it to the hon. Minister. He would come to this House and clarify the position. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: By evening he can clarify. ...*(Interruptions)*...

SHRI V. NARAYANASAMY: Yes, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He would clarify the position by evening. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: Sir, let it be done today. ...*(Interruptions)*... We cannot let it go on like this. Call the Minister...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He may be busy in the other House. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: You may call the Minister here. ...*(Interruptions)*... You may summon the Minister...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Before the House rises, he would come to the House and explain the position to you. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: It is irresponsible behaviour on the part of the Government. ...*(Interruptions)*...

SHRI V. NARAYANASAMY: I have already said that the hon. Minister would come and respond. What more do you want? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*... प्लीज़, बैठिए ...*(व्यवधान)*...

SHRI S.S. AHLUWALIA (Jharkhand): Sir, the Minister is there in the lobby. Call him from outside. ...*(Interruptions)*... He is there. Call him inside. ...*(Interruptions)*... He is giving assurances again and again that he would come back to the House ...*(Interruptions)*... It means there is no respect for the House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Before the House rises today, the Minister would come and respond ...*(Interruptions)*...

SHRI S.S. AHLUWALIA: No, Sir. ...*(Interruptions)*...

डा. अखिलेश दास गुप्ता (उत्तर प्रदेश): आज शाम तक ही reply चाहिए ...*(व्यवधान)*... आज शाम तक reply चाहिए ...*(व्यवधान)*... What is the time frame? मंत्री जी time frame दीजिए ...*(व्यवधान)*...

श्री उपसभापति: आप बैठिए ...*(व्यवधान)*...

डा. अखिलेश दास गुप्ता: आज शाम तक reply होना चाहिए ...*(व्यवधान)*...

श्री उपसभापति: आज आएंगे; before the House rises आज आएंगे ...*(व्यवधान)*...

SHRI V. NARAYANASAMY: Kindly hear me. ...*(Interruptions)*... You do not want to hear me. ...*(Interruptions)*... The hon. Deputy Chairman has said that before the House rises today, the Minister would come to the House and convey ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: You summon the Minister now. ...*(Interruptions)*...

SHRI V. NARAYANASAMY: Hon. Deputy Chairman has directed me. ...*(Interruptions)*... Kindly hear me. ...*(Interruptions)*... Today itself he will come. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Venkaiah Naiduji, I myself have said ...*(Interruptions)*...

SHRI V. NARAYANASAMY: Beyond that, we cannot do anything. ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: May I submit to the House? ...*(Interruptions)*... The issue was permitted and raised in the House. The entire House was in turmoil practically; the House was adjourned for that purpose. Then the Chair was kind enough to tell the Minister and the Minister gave an assurance that he would come to House the next week. But three next weeks have gone. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Whatever you have said I agree. ...*(Interruptions)*... I have given a direction that the Minister should come before the House rises today. ...*(Interruptions)*...

SHRI V. NARAYANASAMY: There is a direction from the Chair. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I have given a direction that he will come before the House rises today itself. ...*(Interruptions)*...

SHRI V. NARAYANASAMY: Today itself. ...*(Interruptions)*...

श्री नरेश चन्द्र अग्रवाल (उत्तर प्रदेश): सर, एक भ्रम यह है...*(व्यवधान)*...

श्री उपसभापति: सब एक साथ बोलेंगे तो मुझे कैसे मालूम होगा कि कौन क्या बोल रहे हैं?
...*(व्यवधान)*...

SHRI M. VENKAIAH NAIDU: Sir, he is there in the lobby. ...*(Interruptions)*... He is very much there in the lobby. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Venkaiahji, he will ...*(Interruptions)*...

SHRI M. VENKAIAH NAIDU: What is decided now? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: He will come back before the House rises. ...*(Interruptions)*... He will give reply today itself. ...*(Interruptions)*...

श्री उपसभापति: आप बैठिए...*(व्यवधान)*... आप बैठिए...*(व्यवधान)*...

श्री नरेश चन्द्र अग्रवाल: सर, एक भ्रम यह है कि आपने निर्देश दिया और हमने आपके निर्देश को मान लिया, लेकिन आपके निर्देश से यह स्पष्ट नहीं है कि माननीय मंत्री जी जवाब देंगे या स्पष्टीकरण देंगे। यह क्लीयर कर दीजिए...*(व्यवधान)*...

श्री उपसभापति: आप यह उस वक्त भी पूछ सकते हैं...*(व्यवधान)*...

श्री नरेश चन्द्र अग्रवाल: नहीं, नहीं इस पर आपका निर्देश होना चाहिए...*(व्यवधान)*...

श्री उपसभापति: मैंने आपको बताया कि उन्होंने यह assure किया है कि आज हाउस rise होने से पहले स्टेटमेंट होगा...*(व्यवधान)*...

श्री रामविलास पासवान (बिहार): सर, हमने Question Hour के समय नोटिस दिया था...*(व्यवधान)*...

श्री उपसभापति: आज जीरो आवर नहीं है...*(व्यवधान)*...

श्री रामविलास पासवान: होम मिनिस्टर, भारत सरकार...*(व्यवधान)*...

श्री उपसभापति: आपने जीरो आवर का नोटिस दिया था, लेकिन आज जीरो आवर नहीं है।
...*(व्यवधान)*... आज जीरो आवर नहीं है। ...*(व्यवधान)*... Nothing will go on record except what the Minister is saying. ...*(Interruptions)*...

श्री रामविलास पासवान: *

**Status of implementation of recommendations contained in the Thirty-fifth
Report of the Department-related Parliamentary Standing
Committee on Urban Development**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): Sir, I make a statement regarding status of implementation of recommendations contained in the Thirty-fifth Report (Fourteenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Urban Development on the 'National Capital Region Planning Board'.

*Not recorded.